

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 8**

**New IA/1346/ND/2023 IB/1071/ND/2019**

**IN THE MATTER OF:**

M/s Gupta Ji Electric Company	...	Applicant
Versus		
M/s Straight Edge Contracts Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 09.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**New IA/1346/ND/2023**

This is First Monthly Status Report for the period from 13.12.2022 to 12.01.2023 qua required steps taken qua resolution plan for Straight Edge Contracts Private Limited. The report is kept on record, subject to all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Main matter be fixed for 10.03.2023.

**Sd/-**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**

**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**